

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).39/2007

(From the judgement and order dated 27/11/2006 in CRLR No. 401/1998
& judgment and order dated 27/11/2006 CRLR No. 402/1998 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BHOLU RAM

Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR.
(With appln(s) for stay)
(FOR FINAL DISPOSAL)

Respondent(s)

Date: 08/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. Rishi Malhotra,Adv.

For Respondent(s) Mr. Seeraj Bagga, Adv.
rr-1 Mr. Kuldip Singh,Adv.

rr-2 Mr. P.N. Puri ,Adv
Mr. Dhiraj, Adv.
Mrs. Reeta Dewan Puri, Adv.

UPON hearing counsel the Court made the following
ORDER

List on Monday after two weeks for final hearing.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master